

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***WORKSHOP ON - ARREARS OF CASES AND REDUCTION OF OLD PENDING CASES –
TOOLS AND TECHNIQUES***

Date: 01.09.2018 (MPSJA)

PROGRAMME

SESSIONS	TIME	
I	10.00 a.m. to 10.30 a.m.	Inaugural session – By Shri Arvind Kumar Shukla, Registrar General, High Court of M.P., Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur & Shri Sanjeev Kalgaonkar, Director, MPSJA
	10.30 a.m. to 11.30 a.m.	Monitoring mechanism of pending cases through Information Technology – By Shri Yashpal Singh, OSD, MPSJA & Shri Vidhan Maheshwari, Assistant Director, MPSJA
TEA BREAK (11.30 a.m. to 11.45 am)		
II	11.45 a.m. to 1.15 p.m.	Handling of adjournment in Civil and Criminal cases/ Appeals – By Sanjeev Kalgaonkar, Director, MPSJA
LUNCH BREAK (1.15 p.m. to 2.00 p.m.)		
III	2.00 p.m. to 3.00 p.m.	Case management in trial court and first appellate Court – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur
TEA BREAK (3.00 p.m. to 3.15 p.m.)		
IV	3.15 p.m. to 4.15 p.m.	How to deal with old pending cases – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur
SHORT BREAK 4.15 pm 4.25 pm		
V	4.25 pm onwards	Discussion on problems of participants & sharing of best practices – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur & Officers of Academy <i>Followed by Valedictory session</i>

- Note:- (i) The time table is subject to change as per exigencies.
(ii) Participants are requested to keep their mobile phones switched off in the lecture room at all times.

DIRECTOR